

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRLMP No. 11249/2014 in Criminal Appeal No(s). 1838/2013

C.B.I.

Appellant(s)

VERSUS

ASHOK KUMAR AGGARWAL

Respondent(s)

(for directions and office report)

Date : 21/07/2014 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA  
HON'BLE MR. JUSTICE S.A. BOBDE

For Appellant(s)

Mr. L.N. Rao, ASG  
Mr. Tushar Mehta, ASG  
Mrs. V. Mohana, Adv.  
Dr. Ashok Dhamija, Adv.  
Mr. B.V. Balramdas, Adv.  
Mr. B. Krishna Prasad ,Adv.

For Respondent(s)

Mr. Aman Vachhu, Adv.  
Mr. Ashutosh Dubey, Adv.  
Mr. Abhishek Chauhan, Adv.  
Mr. P. N. Puri ,Adv.  
  
Mrs. Anil Katiyar ,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Post the matter after one week.

(NEELAM GULATI)  
COURT MASTER

(USHA SHARMA)  
COURT MASTER

Signature Not Verified

Digitally signed by  
Rajni Mukhi  
Date: 2014.07.23  
11:32:27 IST  
Reason: